

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**STARRED QUESTION NO. 280**  
**TO BE ANSWERED ON 06<sup>th</sup> AUGUST, 2018**

**E-CIGARETTES**

\*280. DR. SHRIKANT EKNATH SHINDE:  
SHRI SHRIRANG APPA BARNE:

Will the Minister of **COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री)** be pleased to state:

- (a) whether India has never formally defined its stance on e-cigarettes and if so, the facts in this regard;
- (b) whether India is importing e-cigarettes or Electronic Nicotine Delivery Systems (ENDS) and if so, the names of the countries from where these are imported along with its trade marketing value, country-wise;
- (c) the names of the major importers of e-cigarettes or ENDS and the total volume of imports of e-cigarettes and ENDS in the country during 2016-17 and 2017-18;
- (d) whether countries all over the world are clamping down on the use of vapourisers and e-cigarettes, with many choosing to ban the devices altogether and if so, the details thereof; and
- (e) whether the Government is considering ban on import of e-cigarettes or ENDS and if so, details thereof along with the time by which the final decision is likely to be taken in this regard?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI C. R. CHAUDHARY)

a) to e): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA  
STARRED QUESTION NO. 280 FOR ANSWER ON 06<sup>th</sup> AUGUST, 2018  
REGARDING “E-CIGARETTES”.**

- (a) : A Roundtable discussion was conducted on Electronic Nicotine Delivery Systems (ENDS) on 4th July 2014, wherein eminent doctors, specialists, scientists and officers of health and drug department concluded that available scientific evidences indicate that the ENDS and similar technologies that encourage tobacco use, are hazardous for an active as well as passive user and have an adverse impact on public health.
- (b) : E-cigarette or Electronic Nicotine Delivery Systems (ENDS) has not been separately classified under Import Policy. On the basis of item description reported of imported items in the import database, country-wise import of “E-Cigarettes, its Accessories and Electronic Nicotine Delivery Systems(ENDS)”, for the last two financial years (2016-17 to 2017-18) is Annexed.
- (c) : In order to maintain commercial confidentiality Importer/Exporter-wise trade data is not disseminated.
- (d): As per “WHO Report on the Global Tobacco Epidemic 2015”, 25 Countries have legislation banning the sale of Electronic Nicotine Delivery System (ENDS)/ Electronic Non-Nicotine Delivery System (ENNDS).
- (e): There is no proposal, at this stage, to impose ban on import of e-cigarettes or ENDS.

<b>Annex</b>					
<b>Import of E-Cigarettes (Electronic Nicotine Delivery Systems(ENDS) during last two years</b>					
<b>HS Code</b>	<b>Country of import</b>	<b>2016-17</b>		<b>2017-18</b>	
		<b>Qty reported (Pcs/Sets)</b>	<b>Value in \$</b>	<b>Qty reported (Pcs/Sets)</b>	<b>Value in \$</b>
85437099	CHINA P RP	9380	21199.85	19543	35618.18
85437099	U S A	253	2744.25	42	1352.37
85437099	HONG KONG	10	126.11	-	-
85437099	GERMANY	118	1728.98	-	-
<b>Total</b>		<b>9761</b>	<b>25799.19</b>	<b>19585</b>	<b>36970.55</b>

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